

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 915 of 2012

(Arising out of OIA-809/2012/COMMR-A-/RBT/RAJ dated- 05/09/2012 passed by Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

Vvf Limited

Survey No. 635, Galpadar Road, Taluka-Anjar,
Kutchh
Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat – 360001

.....Respondent

APPEARANCE:

Ms. Dimple Gohil, Advocate for the Appellant
Shri J.A Patel, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

DATE OF HEARING: 08.09.2022
DATE OF DECISION: 23.12.2022

RAMESH NAIR

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 911 of 2012.

**RAMESH NAIR
MEMBER (JUDICIAL)**

GEETA